

(क) भोपाल राज्य की बरेली तहसील में विषदित सैनिकों के कितने परिवार बसाये जायेंगे :

(ख) अब तक वहां पर कितने परिवार बसाये जा चुके हैं और

(ग) क्या उसी प्रकार की कोई दूसरी योजना सरकार के विचाराधीन है?

The Minister of Defence (Shri Gopalaswami): (a) 90.

(b) No families have so far gone to Bhopal yet as the houses for settlers are under construction. As soon as these are ready, families will be brought by the ex-servicemen. So far 40 ex-servicemen have been settled there.

(c) Similar schemes have been sanctioned in Rampur (U.P.), Afzalgarh (U.P.), Mysore, Madhya Bharat, Punjab, Hyderabad, Bombay and Madras while two more are under consideration in Travancore-Cochin and P.E.P.S.U.

COMPENSATION FOR WAR DAMAGES IN ASSAM

***1031. Shri L. J. Singh:** Will the Minister of Defence be pleased to refer to the reply to starred question No. 866 asked on 7th September, 1951 and state whether war damages referred to therein did include the damages wrought as the result of the enemy action?

The Minister of Defence (Shri Gopalaswami): Yes.

NATIONAL CADET CORPS

***1032. Shri Sanganna:** Will the Minister of Defence be pleased to state:

(a) the existing strength of the National Cadet Corps in each State of India; and

(b) how many of the National Cadets have so far been recruited for the regular army service?

The Minister of Defence (Shri Gopalaswami): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 37]

(b) 27 have just been granted Commission of whom 14 were selected direct against vacancies reserved for the National Cadet Corps and 13 came in the normal way along with other candidates by appearing at the UPSC examination. 18 cadets have

been selected so far against reserved vacancies for the next course due to start in August 1952.

ZINC

***1033. Shri Balwant Sinha Mehta:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what are the main sources of Zinc in India and where they are located;

(b) what is the total requirement of Zinc in India;

(c) if all the sources are tapped, what percentage it would meet the requirement; and

(d) what are the by-products of Zinc and how they are utilized?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the desired information is laid on the Table of the House. [See Appendix V, annexure No. 38.]

INDIAN NAVY

***1034. Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state:

(a) if ships of the Indian Navy have been visiting the ports of friendly countries;

(b) the names of the ports so far visited and the nature of the welcome received; and

(c) if any Chinese ports have been recently visited, or are being or have been considered for such visits?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) I lay a statement on the Table of the House giving the names of the ports visited by ships of the Indian Navy after the attainment of Independence. [See Appendix V, annexure No. 39]

The local population in every port visited was very pleased to see Indian ships and accorded a very warm welcome to all officers and men wherever they went.

(c) No.

CONTROL OVER EXPENDITURE

218. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to state:

(a) whether Government have framed necessary rules and regulations to ensure that the Spending Ministries exercise proper checks and show complete responsibility in the matter of budgeting and keeping control over expenditure;

(b) whether the Ministries have been instructed to take appropriate action in cases of laxity; and

(c) whether Government propose to lay on the Table of the House a copy of the rules and regulations?

The Minister of State for Finance (Shri Tyagi): (a) and (b). Yes Sir. The rules and regulations regarding budgeting and control over expenditure are contained in Chapter V of the Central Government compilation of the General Financial Rules and in a number of instructions issued by the Ministry of Finance.

(c) Copies of all these rules and instructions are available in the Library of the House.

PUBLIC ACCOUNTS COMMITTEE

219. Shri M. L. Dwivedi: Will the Minister of Finance be pleased to state:

(a) the steps taken by Government to implement the recommendations of

the Public Accounts Committee as contained in their 1951-52 First and Second Report;

(b) whether the suggestions contained therein have been considered; and

(c) if so, whether Government propose to lay on the Table of the House a statement containing the list of "actions taken", "under consideration", and "proposals found to be unacceptable"?

The Minister of State for Finance (Shri Tyagi): (a) to (c). The reports relate to the period 1948-49 and unfinished Accounts of 1947-48 (post-partition) and have only been recently received from the Parliament Secretariat. The recommendations relate to different Ministries who will no doubt subject them to a prompt examination, the results of which, according to the normal procedure, will be printed as an Appendix to the next Report of the Public Accounts Committee.